

Declaration of Assets and Liabilities

Year 2021

I, Santay Kumar Singh, son/daughter/wife of Sri Rajendra Singh
aged 50 years, belonging to Government
service and presently working as Bihar Legislative Assembly
give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Dr. Nilam Kumari, Aditya Singh

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash					
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	25000/- (Post Office)		100%		
(iii)	Bonds, Debentures and Shares in companies	-				
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	-	LIC No. 282758020			
(v)	Motor Vehicles (details of make, etc.)	Honda By Motorcycle				
(vi)	Jewellery (give details of weight and value)	Gold (Wt. 50gm)				
(vii)	Other assets, such as values of claims / interests	-				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land ✓ - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		Father R. Singh about 05 AKR Past 1/2			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1.	Kadavria Chanduli (UP) 2. Sassi Dampur (Bihar) - 10 Lakh 3. Jitu Chak Patna (Bihar) - 09 Lakh	Value 10 Lakh		
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value		Father Sethu Pucca Home value - 26 Lakh At + P.O. Bagerh P.S. Ramgarh, Kaimur			
(iv)	Houses / Apartments, etc. ✓ - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	R. K. Puram Saguna Dampur				
(v)	Others (such as interest in property)	- 25 Lakh				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on 10/10/2018
(a)	(i) Loans from Banks	S.B.I. AGAM KUAN (Bihar)	18,44,000/- (18.44 Lakh)
	(ii) Loans from financial institutions	Home Loan	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	G.P.F.	
	(b) dues to departments dealing with supply of water	—	
	(c) dues to departments dealing with supply of electricity	—	

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO. - CSCPS1851B	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

✓
GPF/CPF/PRAN No. :- PTS/BLA-1084

Gender :- M (M/F)

Date of Birth :- 1 0 0 2 1 9 7 1 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Ramgarh, Kaimur

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 02.02.2021.

Signature: Sanjay Kumar Singh

Name of Employee: Sanjay Kumar Singh

Designation: Assistant Sub-Marshal

Department: Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.